

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Bidhan Sabha (name of the House)

From Kulitumba (P.) Constituency (Name of the Constituency)

I Rajesh Kumar son/daughter/wife of Late Dilkeswar Ram
 Age 47 years, resident of Obara P.O. - Obara Thana - Obara Dist - Aurangabad, Bihar
 (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by INC (Indian National Congress) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AFZPK9525T	2015-16	37,03,300
2.	Spouse-	ADTPD4987B	2015-16	1,91,380
3.	Dependent 1	Not Applied	Not Applied	NO
4.	Dependent 2	Not Applied	Not Applied	Not Applied
5.	Dependent 3	Not Applied	Not Applied	Not Applied

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NO
(b)	Name of the court, Case No. and Date of order taking cognizance :	NO
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NO

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NO
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NO



(7) Punishment imposed :

NO.

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of immovable assets : as on 31.3.2016

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	951072.49	40590	Zero	Zero.	Zero.
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	270567.21 442780	10983	Zero	Zero.	Zero
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	164,000	Zero.	Zero	Zero.	Zero
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	3,25,896	Zero.	Zero	Zero.	Zero
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	26,98,786.33	Zero	Zero	Zero.	Zero
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Tata Safari Motor Lorry BR010F2822 BR016R822 2011/1034531 1999, 12 lakh	Zero.	Zero.	Zero	NO.
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold-30 gm 82,400	Gold-75 gm 198,540	Zero.	NO	NO.



(vi)	Any other assets such as value of claims/interest	Petrol Pump Naubatpur 103,21,812	NO	NO	NO	NO
(ix)	Gross Total value	1,74,94,844	2,50,113			

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	Naubatpur	Chilbili	NO	NO	NO
	Survey number(s)	khata-233 " - 106	233 106			
	Area (Total measurement in acres)	0.32 D	0.32 D	Zero	Zero	NO
	Whether inherited property (Yes or NO)	NO	NO	NO	NO	Not Applied
	Date of purchase in case of self acquired property	2003 2005	2003 2005	NO	NO	NO
	Cost of Land (in case of purchase) at the time of purchase	3,30,000	2,80,000	Zero	Zero	Zero
(ii)	Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	Not Applied
	Approximate Current market value	4,80,000	3,40,000	Zero	NO	Not Applied
	<u>Non-Agricultural Land</u>					
	Location(s)	NO	NO	NO	NO	Not Applied
	Survey number(s)					
	Area (Total measurement in sq. ft.)	NO	NO	NO	NO	NO
	Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
(iii)	Date of purchase in case of self acquired property	NO	NO	NO	NO	NO
	Cost of Land (in case of purchase) at the time of purchase	NO	NO	NO	NO	Not Applied
	Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	Not Applied
	Approximate Current market value	Zero	Zero	Zero	Zero	Zero
	<u>Commercial Buildings</u> (including apartments)					
	-Location(s)	NO	NO	NO	NO	NO
	-Survey number(s)					
(iii)	Built up Area (Total measurement in sq. ft.)	Zero	Zero	Zero	Zero	Zero

	Whether inherited property (Yes or NO)	NO	NO	NO	NO	Not Applicable
	Date of purchase in case of self acquired property	Not Applicable	Not Applicable	NO	NO	Not Applicable
	Cost of property (in case of purchase) at the time of purchase	Zero	Zero	Zero	Zero	Zero
	Any Investment on the property by way of development, construction etc.	NO	NO	NO	NO	NO
	Approximate Current market value	Zero	Zero	Zero	Zero	Zero
(iv)	Residential Buildings (including apartments, Pk 41 1/2, - Location(s) " Khata 49 - Survey number(s) Personal at Noida.	4H-50 BHC Pkha.	Zero	Zero	Zero	Zero
	Area (Total measurement in sq. ft.)	1800, 400, 1182 Sq. Ft.	Zero	Zero	Zero	Zero
	Built up Area (Total measurement in sq. ft.)	1800, 400, 1182 Sq. Ft.	Zero	Zero	Zero	Zero
	Whether inherited property (Yes or NO)	Yes 1/3, Yes 1/3 NO.	Zero	Zero	Zero	NO.
	Date of purchase in case of self acquired property	March 2016	Zero	Zero	Zero	Zero
	Cost of property (in case of purchase) at the time of purchase	45,36,959 under construction	NO.	NO	NO	NO.
	Any Investment on the land by way of development, construction etc.	NO.	NO.	NO	NO	NO.
	Approximate Current market value	33,00,000 45,36,959	NO.	NO	NO	NO.
(v)	Others (such as interest in property)	NO.	NO.	NO	NO	NO.
(vi)	Total of Current Market Value of (i) to (v) above	1,19,16,959	34,00,000			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Allahabad Bank, Noida 24,80,884	NO	NO	NO	Not Applied.
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	9,14,336.22	NO	NO	NO	Not Applied.



	Any other liability	No	No	No	No	Not Applied
	Grand total of liabilities					
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	Zero	Zero	Zero	Zero	Zero
	Dues to departments dealing with supply of water	Zero	NO	NO	NO	Not Applied
	Dues to departments dealing with supply of electricity	Zero	NO	NO	NO	Not Applied
	Dues to departments dealing with supply of telephones/mobiles	Zero	NO	NO	NO	Not Applied
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Zero	NO	NO	NO	Not Applied
	Income Tax Dues	Zero	NO	NO	NO	Not Applied
	Wealth Tax Dues	Zero	NO	NO	NO	NO
	Service Tax Dues	Zero	NO	NO	NO	NO
	Municipal/Property Tax Dues	Zero	NO	NO	NO	NO
	Sales Tax Dues	Zero	NO	NO	NO	NO
	Any other dues	Zero	NO	NO	NO	NO
	Grand total of all Govt. dues	Zero	NO	NO	NO	NO

(7) Details of profession or occupation:

- a. Self Business
b. Spouse Business

A.H.S. Surkhi - BSEB Patna - 1984 Metric
Saint Columbus College, R.U. - 1986. Inter.

Saint Columbus College, Hazaribagh, R.U. - 1988 B.A.

(8) My educational qualification is as under:

St. Columbus College, Hazaribagh, R.U. - 1989 B.A.(H)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School / College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Rajesh Kumar
2.	Full postal address	Vill- Ohra, P.O. - Ohra, Aurangabad
3.	Number and Name of the constituency and state	222, Kultiamba (Bidhan Sabha), Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Indian National Congress
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Not Applied.



(c) Total number of Pending cases where the court (s) have taken cognizance		Not Applied.				
5. PAN of	Year for which last Income Tax Return filed		Total Income Slab			
(a) Candidate A P ZPK 3525J	2015-16					
(b) Spouse: A B TFD 4987 B	2015-16					
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	17,14,98,844	250,113	Zero	Zero	Zero
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	48,66,959	2,80,000	Zero	Zero	Zero
(ii)	Approximate Current Market Price of Asset (Total Value)	11,91,69,59	34,00,000	Zero	Zero	Zero
7.	Liabilities					
(i)	Government dues (Total)	Zero	Zero	Zero	Zero	Zero
(ii)	Loans from Bank, Financial Institutions and others (Total)	24,80,884	Zero	Zero	Zero	Zero
8.	Highest educational qualification:					
St. Columbo's College, Hazaribagh, Ranchi University - 1989-BA(H)						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

